

Differences between Railway Authorities and Planning Commission

1776. SHRI MOSTAFA BIN QASEM: Will the Minister of TRANSPORT be pleased to state:

(a) whether both the Railway authorities and the Planning Commission have agreed in the field of rolling stock procurement programme and the track renewals plans, particularly when the Commission now upgraded the freight target for the Seventh Plan from 320 million tonnes to 340 million tonnes; and

(b) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA):

(a) and (b) There are no differences between railway authorities and Planning Commission, in regard to Rolling Stock Procurement programme, track renewals or freight targets.

नेहरू के जन्मस्थल को राष्ट्रीय स्मारक का दर्जा दिया जाना

1777. श्री सत्य प्रकाश मालवीय : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार मीरगंज, इलाहाबाद स्थित उस मकान को, जिसमें श्री मोती लाल नेहरू रहते थे और जिसमें हमारे प्रथम प्रधान मंत्री श्री जवाहर लाल नेहरू का जन्म हुआ था, राष्ट्रीय स्मारक घोषित करने का विचार रखती है; और

(ख) यदि हां, तो कब तक और यदि नहीं, तो इसके क्या कारण हैं ?

शिक्षा तथा संस्कृति विभागों में राज्य मंत्री (श्रीमती सुशीला रोहतासी) :

(क) और (ख) इस समय ऐसा कोई प्रस्ताव सरकार क विचाराधीन नहीं है। स्वतन्त्रता के लिए भारत के संग्राम तथा इसके स्वतन्त्रता सेनानियों से सम्बन्धित सामग्री नेहरू स्मारक संग्रहालय, राष्ट्रीय

अभिलेखागार तथा राज्य अभिलेखागारों में सुरक्षित है।

Use of insulting language by the Officer of an European Airlines

1778. DR. R. K. PODDAR: Will the Minister of TRANSPORT be pleased to state:

(a) whether Government have conducted an inquiry in the alleged use of foul language by some Western airlines official against India's people and culture against which the Indian workers of the establishment lodged protest and faced victimisation;

(b) if so, what is the result of the inquiry; and

(c) what follow-up action Government have initiated in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) and (b) The question probably refers to alleged misbehaviour by an official of Lufthansa Airlines. Government have conducted an enquiry in the matter in March/April, 1985. The enquiry revealed that the official was known to be in the habit of using improper language against the Immigration and Customs staff.

(c) The said official has already been transferred out of India in December 1984 i.e. ten months before the actual completion of his tenure in Bombay. Therefore, the question of taking any further action does not arise.

Inadequacy of the General hospitals in Delhi

1779. SHRI KALPNATH RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to reports appearing in a section of the press of the inadequacy of the existing general hospitals in Delhi to meet the needs of the growing population;

(b) whether any scheme have been drawn up to establish well equipped hospitals in the different areas of the capital; and

(c) if so, the details thereof and by when those hospitals are likely to be ready?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI KRISHNA KUMAR): (a) to (c) The Government is aware of the fact that there is shortage of beds in Government Hospitals in Delhi. In order to meet the requirement of the Capital, Delhi Administration have prepared long term plan for opening of Hospitals in the periphery of Delhi. Approved of the Government for construction of two 500 bedded hospitals one each at Shahadra and Hari-nagar and three 100 bedded Hospitals one each at Mangolpuri, Khichripur and Jaffarpur has already been accorded. The two 500 bedded hospitals are expected to be ready by December, 1986. The bedded hospital at Mangolpuri would be ready by December, 1986. The other two 100-bedded hospitals are expected to be ready before the end of the Seventh Plan period.

Shantilal Mehta Committee Report on medical education

1780. **SHRI KALPNATH FAL:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Shantilal Mehta Committee has submitted its reports to Government on medical education;

(b) if so, what are the details of the recommendations made therein;

(c) whether those recommendations have been examined and any decision taken in the matter; and

(d) if not, by when the report is likely to be implemented by Government?

THE DEPUTY MINISTER IN THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (SHRI KRISHNA KUMAR): (a) to (d) The Government of India set up a Medical Education Review Committee in September, 1981 to review and make recommendations for effecting necessary changes in the present medical education system. The Committee in its Report, *inter alia*, has made recommendations relating to (i) National Entrance Examination for admission to Undergraduate and Postgraduate courses; (ii) abolition of capitation fees; (iii) additional incentives to doctors for serving in rural areas; (iv) establishment of Universities of Health Sciences; (v) establishment of Regional Institutions, etc. On receipt of the Report of the Review Committee, an Empowered Committee was appointed which has since submitted its report. Government is yet to take a final view on the recommendations of the Medical Education Review Committee and the Empowered Committee.

Demand and supply of coal wagons to Gujarat

1781. **SHRI VITHALBHAI MOTIRAM PATEL:** Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that Gujarat is allotted less than 50 per cent wagons of coal against their minimum demand;

(b) what is the total demand of various categories of coal from Gujarat per year;

(c) how many wagons actually have been allotted to Gujarat last year against their demand; and

(d) what is the demand of Gujarat for all categories of coal for the year 1985 and how much has been actually supplied?